

Annexure-7															
Name of the Corporate Debtor: U P BONE MILLS PRIVATE LIMITED : Date of Commencement of CIRP: 26.10.2023; List as on: 04.11.2024															
Sl No.	Department	Details of claimant Government	Date of receipt	Date of Claim received	Amount Claimed	Amount of claim admitted	Details of Claims Admitted		Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
							Nature of claim	Nature of claim							
1	Assistant Commissioner of Income Tax, Circle 25(1), New Delhi	Central	16-02-2024	3,55,69,950	3,55,69,950	3,55,69,950	Statutory Dues	Statutory Dues	No	10.77% NIL	NIL	NIL	NIL		
2	Directorate General of Goods and Service Intelligence, Meerut	Central	24-01-2024	46,67,75,300	46,67,75,300	-	Statutory Dues	Statutory Dues	No	NIL	NIL	NIL	46,67,75,300		
3	Assistant Commissioner, Central Goods & Services Tax Division-Roorkee,	Central	18-09-2024	1,27,03,92,141	1,27,03,92,141	-	Statutory Dues	Statutory Dues	No	NIL	NIL	NIL	1,27,03,92,141		
			TOTAL	1,77,27,37,391	3,55,69,950	-							1,73,71,67,441		

Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records

